

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5829  
ANSWERED ON:30.04.2010  
REVENUE EARNED BY STATES  
Agarwal Shri Rajendra

**Will the Minister of FINANCE be pleased to state:**

- (a) whether data relating to the State-wise rates of Value Added Tax (VAT), Sales Tax and surcharges on petrol and diesel is maintained by the Union Government;
- (b) if so, the details thereof for each of the last three years and the revenue earned therefrom item-wise, State-wise; and
- (c) the steps taken or being taken by the Union Government to bring about uniformity in such rates all across the country at the earliest?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) No, Sir.

(b) Does not arise.

(c) VAT/Sales tax falls exclusively within the purview of State Governments. The issue of bringing uniformity in the rates of VAT/Sales Tax on petrol and diesel across the country is discussed in the Empowered Committee of State Finance Ministers.